CP NO. 128(ND)/2015 RT No.12/2016

M/s JST Transformateurs SAS

... Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors. ... Respondents

Present:- Mr. Ashim Sood and Mr.Rohan Mittal, Advocates

for petitioner

Mr. Saurabh Dalal and Mr. Rohan Kaushal,

Advocates for respondents No.2 &3.

Learned Counsel for respondents has filed reply to the application under section 45 of the Arbitration and Conciliation Act 1996 and copy of the same has already been supplied to the counsel opposite.

Adjourned to 24.10.2016 for arguments on application u/s 45 of the 1996 Act.

(Justice R.P. Nagrath) Member (Judicial)

October 14, 2016

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